

**WRITTEN ANSWERS TO STARRED  
AND UNSTARRED QUESTIONS SET  
FOR THE 8TH MARCH, 1991**

**विश्व पर्यटन संगठन की गोवा में बैठक**

\* 181. श्री अजित जोगी : क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल में, सामान्य रूप से विश्व में तथा विशेषकर भारत में पर्यटन को बढ़ावा दिए जाने में पेश आने वाली कठिनाइयों पर विचार-विमर्श करने के लिए विश्व पर्यटन संगठन की गोवा में कोई बैठक हुई थी ; और

(ख) यदि हाँ, तो उक्त बैठक का परिणाम क्या रहा ?

उप प्रधान मंत्री तथा कृषि और पर्यटन मंत्री (श्री देवी लाल) : (क) और (ख) विश्व पर्यटन संगठन ने 6 से 8 दिसम्बर, 1990 तक गोवा में अपनी कार्यकारिणी परिषद का 39वाँ सत्र आयोजित किया।

इस बैठक में, कार्यकारिणी परिषद के सदस्यों ने विश्व पर्यटन संगठन के प्रशासनिक, वित्तीय और तकनीकी कार्यक्रम पर विचार-विमर्श किया।

**Allotment of Sugar to States**

\*182. SHRI SOM PAL:

SHRI VITHAL BHAI M.  
PATEL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether sugar allotment to the States is being done by Government on the basis of 1986 population estimate; whether Government have received any proposal that allotment may be done on the basis of projected population of 1991; if so, what is the response of Government thereto;

(b) whether it is a fact that Gujarat Government have asked for 1, 00, 000 tonnes of wheat per month for distribution

the sitting of the Rajya Sabha on Friday, the 8th March, 1991 was cancelled. Answers to Questions put down in the lists for that day were laid on the Table of the House on Monday, the 11th March, 1991.

through established Government channels; if so, what was the quantum of wheat supplied during the last three months; and

(c) whether it is also a fact that Gujarat Government required from the Centre 7, 800 tonnes of edible oil per month to distribute 1 Kg. per Card in the State; if so, what was the quantum supplied during the last three months; and the reasons for such a low quantum of supply?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO VIREN-DRA SINGH): (a) At present levy sugar allocations to most States/U. Ts are being made on uniform norms of 425 gms per capita monthly availability for the projected population as on 1-10-1986. These norms are effective since February, 1987. Requests/ representations have been received from time to time from the States/ UTs for increasing the levy sugar quota. However, due to limited availability of levy sugar it has not been possible to revise these norms.

(b) Government of Gujarat has requested for allocation of 1 lakh tonnes of wheat per month from February, 1991 onwards. Accordingly, the allotment has been increased from 75, 000 tonnes in January, 1991 to 95, 000 tonnes each for February and March, 1991. The allotment for December, 1990 was 65, 000 tonnes.

(c) Government of Gujarat has requested the Central Government for allotment of 7, 000-8, 000 M. Ts of imported edible oils per month, but due to non-availability of adequate stocks, no allocation of imported edible oil was made to any State/U. Ts for the months of December, 1990 and January, 1991. However, supplies have since been resumed from February, 1991. The allocation of imported edible oil is supplementary in nature and is not intended to meet the entire demand of States/U. Ts. The allocation is also subject to availability of stocks with the Central Government, market availability, *inter se* requirements of States/U. Ts and other related factors. A quantity of 3600 MTs has been allotted to Gujarat during the month of February, 1991.